

HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

ABSTRACT

**PUBLIC SERVICES – A.P.J.M.S – Chief Administrative Officers of District Courts
(Category – 1) – Transfers and Postings – Ordered.**

ROC.No. 2257/2015 - C.1.

Dt. 12-11-2015

NOTIFICATION NO. 09/2015. C –1.

The High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 28(3) of the A.P. Judicial Ministerial Service Rules, 2003 and as per the G.O.Ms.No.100 Law (LA & J Home Courts. D) Department, dt.08-08-2013 and all other powers enabling thereto, is pleased to order the following **transfers and postings: -**

I

Sri K. Amaranadh, Paper Promotee from the Unit of the Chief Judge, City Civil Court, Hyderabad, is transferred and posted as Chief Administrative Officer, Principal District Court (Judicial), Ranga Reddy District vice Smt. B. Saroja transferred.

Smt. B.Saroja, Chief Administrative Officer, Principal District Court (Judicial), Ranga Reddy District, is transferred and posted as Chief Administrative Officer, XXVII Additional Chief Judge, City Civil Court, Hyderabad (post kept vacant).

Sri M. Atchibabu, Paper Promotee from the Unit of the District Judge, Vizianagaram, is transferred and posted as Chief Administrative Officer, XII Additional District & Sessions Court, Visakhapatnam (post kept vacant).

Sri B.B. Rajendra Prasad, Paper Promotee from the Unit of the District Judge, West Godavari at Eluru, is transferred and posted as Chief Administrative Officer, III Additional District & Sessions Court, Kakinada, East Godavari District vice Sri V. Nageswara Rao transferred.

Sri V. Nageswara Rao, Chief Administrative Officer, III Additional District & Sessions Court, Kakinada, East Godavari District, is transferred and posted as Chief Administrative Officer, Additional Special Judge's Court for CBI Cases, Visakhapatnam (Newly established Court).

- i) S/Sri K. Amaranadh, Smt. B.Saroja, M. Atchibabu, B.B. Rajendra Prasad and V. Nageswara Rao shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The Chief Judge, City Civil Court, Hyderabad, District Judges, Ranga Reddy District, Vizianagaram, West Godavari at Eluru and East Godavari at Rajahmundry are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

II

Sri P. Satyanarayana Murthy, Paper Promotee from the Unit of the District Judge, Visakhapatnam, is transferred and posted as Chief Administrative Officer, VI Additional District & Sessions Court, Sompeta, Srikakulam District (Post kept vacant).

Sri K. Ramulu, Chief Administrative Officer, Principal District Court, Medak at Sangareddy, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-V Additional District & Sessions Court, Sangareddy vice Sri K.Prabhudas transferred.

Sri K. Prabhudas, Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-V Additional District & Sessions Court, Sangareddy, is transferred and posted as Chief Administrative Officer, Principal District Court, Medak at Sangareddy vice Sri K. Ramulu transferred.

Sri M. Ramesh Babu, Chief Administrative Officer, Family Court-cum-VI Additional District & Sessions Court, Khammam, is transferred and posted as Chief Administrative Officer, Principal District Court, Khammam (Post kept vacant).

- i) S/Sri P.Satyanarayana Murthy, K. Ramulu, K. Prabhudas and M. Ramesh Babu shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judges, Visakhapatnam, Medak at Sangareddy and Khammam, are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

The Unit Officers concerned are hereby directed not to entertain any application for leave from the individual concerned. The above individuals are also hereby informed that representation for retention in the present post or any change in the above postings will not be entertained.

The Unit Officers are further directed to send the joining reports of the individuals to this Registry.

Note: Sri V. Nageswara Rao, Chief Administrative Officer is not entitled to draw T.A. and D.A. etc., since he is transferred at his request.

**Sd/- D. NAGARJUN,
REGISTRAR (ADMN.).**

To

1. The **Individuals (Through the concerned Unit Heads)**.
2. The District Judges, Ranga Reddy District at L.B.Nagar, Hyderabad, Medak at Sangareddy and Khammam (State of Telangana).
3. The Chief Judge, City Civil Court, Hyderabad.
4. The District Judges, Vizianagaram, Visakhapatnam, West Godavari at Eluru, East Godavari at Rajahmundry and Srikakulam (State of A.P.).

5. XXVII Additional Chief Judge, City Civil Court, Secunderabad.
6. XII Additional District & Sessions Judge, Visakhapatnam.
7. III Additional District & Sessions Judge, Kakinada, East Godavari District.
8. Additional Special Judge for CBI Cases, Visakhapatnam.
9. VI Additional District & Sessions Judge, Sompeta, Srikakulam District.
10. The Special Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-V Additional District & Sessions Judge, Sangareddy, Medak District.
11. The Judge, Family Court-cum-VI Additional District & Sessions Judge, Khammam.
12. The Pay and Accounts Officer, Hyderabad. (State of Telangana).
13. The District Treasury Officers, Ranga Reddy District, Medak at Sangareddy and Khammam (State of Telangana).
14. The District Treasury Officers, Vizianagaram, Visakhapatnam, West Godavari at Eluru, East Godavari at Kakinada and Srikakulam (State of A.P.).
15. The Sub Treasury Officers, Kakinada, East Godavari District and Sompeta, Srikakulam District. (State of A.P.).
16. The Central Project Coordinator, High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, with a request to direct the concerned to upload the Notification in the High Court's Website.

<http://hc.tap.nic.in>

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